(b) and (c) The data required for the formulation of a practical scheme of subsidy to students is being collected and a scheme will be formulated as s'oon as possible in the light of the financial and administrative implications involved in the implementation of such a scheme.

#### D. A. REVISION IN PUBLIC SECTOR UNDERTAKINGS

\*216. SHRI YELLA REDDY: Will the Minister of LABOUR AND RE-HABILITATION be pleased to state:

- (a) whether it is a fact that revisions in Dearness Allowance have been made in the public sector undertakings except (Coal and Steel) following such revisions for the Central Government Employees; and
- (b) whether any public sector undertaking has refused to revise the Dearness Allowance following the Gajendragadkar Commission Award on the ground that they have implemented the Wage Board recommend-dation on interim relief?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) and (b) The information is being collected and will be laid on the Table of the House when received.

# GRANT FOR THE CONSTRUCTION OF STADIA

\*217. SHRI R. T. PARTHASARA-THY: Will the Minister of EDUCATION be pleased to state whether Government propose to continue to follow the principle of giving a 50 per cent grant for the construction of stadia in the different States during the Fourth Five Year Plan period also?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):

Yes Sir. The assistance will be subject to a maximum of Rs. 25,000 in-each case.

### संसद-भवन के निकट हुए गोली कांड के बारे में प्रतिवेदन

### \*218. श्री सुन्दर सिंह भंडारी श्री जैराम दास दौलतराम सरदार राम सिंह :

क्या **गृह कार्य** मंत्री यह बताने की कृपा करेंगे कि :

- (क) नई दिल्ली में संसद-भवन के सामने 7 नवम्बर, 1966 को हुए गोली कांड के बारे में केन्द्रीय जांच ब्यूरो के प्रतिबंदन की मुख्य बातें क्या हैं; श्रीर
- (ख) इस प्रतिवेदन के स्राधार पर सरकार किन निष्कर्षों पर पहुंची है ?

## REPORT ON FIRING NEAR PARLIAMENT HOUSE

\*218. SHRI SUNDAR SINGH BHANDARI: SHRI JAIRAMDAS DAULAT-RAM: SARDAR RAM

RAM: SARDAR RAM SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the main points of the report of the Central Bureau of Investigation in regard to the firing which took place on the 7th November, 1966 in front of the Parliament House in New Delhi; and
- (b) the conclusions that were arrived at by Government on the basis of this report?]

गृह-कार्य मंत्रालय में राज्य मंत्री (द्यी विद्याचरण शुक्ल ) : (क) और (ख) केन्द्रीय जांच ब्यूरो ने 7 नवम्बर, 1966 को नई दिल्ली में संसद् भावन के सामने होने वाली घटनाओं की कीई जांच नहीं की।

†[ ] English translation.